

## **BUSINESS ADVISORY COMMITTEE**

(Thirteenth Lok Sabha)

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### **THIRTY-SEVENTH REPORT**

(Presented on 14.5.2002)

The Business Advisory Committee held a sitting on Monday, the 13<sup>th</sup> May, 2002.

2. The Committee recommend the allocation of time to the following items of business as shown against each: -

- |     |  |         |
|-----|--|---------|
| (1) | The Negotiable Instruments (Amendment) Bill, 2001.<br>( <u>Consideration and passing</u> )   | 1 hour  |
| (2) | The Patents (Amendment) Bill, 2002, as passed by Rajya Sabha.<br>( <u>Consideration and passing</u> )  | 4 hours |
| (3) | The Consumer Protection (Amendment) Bill, 2002, as passed by Rajya Sabha.<br>( <u>Consideration and passing</u> )                            | 1 hour  |
| (4) | The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2002.<br>( <u>Consideration and passing</u> )                  | ½ hour  |
| (5) | The Homoeopathy Central Council (Amendment) Bill, 2002 after it has been passed by Rajya Sabha.<br>( <u>Consideration and passing</u> )      | 1 hour  |
| (6) | The Medical Termination of Pregnancy (Amendment) Bill, 2002 after it has been passed by Rajya Sabha.<br>( <u>Consideration and passing</u> ) | 1 hour  |

3. The Committee also recommend that discussion under rule 193 regarding financial package for the State of Bihar may be taken up on Thursday, the 16<sup>th</sup> May, 2002 at 4 P.M.

**NEW DELHI;**  
May 13, 2002  
Vaisakha 23, 1924 (Saka)

**MANOHAR JOSHI**  
Chairman  
**Business Advisory Committee**